

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-123/2003/2027/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
Member, MACT,
Kamrup, Amingaon.

Dated Guwahati the ^H 30 March, 2022.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/K-A/2022/87 dtd. 28.03.2022 .

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 29.03.2022**, as prayed for. The District and Sessions Judge, Kamrup, Amingaon shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-123/2003/2028-2029/dated 30.03.2022

Copy to.

1. The District and Sessions Judge, Kamrup, Amingaon .
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Pda